

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

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THE FOLLOWING CASES STAND REFERRED TO FULL BENCH AND WILL BE POSTED BEFORE THE BENCH ON 28.03.2018. THE COUNSEL ARE DIRECTED TO FURNISH REQUIRED PAPER BOOK AND ENGLISH TRANSLATIONS, IF ANY, AT THE EARLIEST.

1. RCreV. 203/2013  
& IA 1361/2013

SMT.P.G.BABITHA  
SRI.BINOY VASUDEVAN /  
SRI.P.B.KRISHNAN  
SMT.GEETHA P.MENON  
SRI.N.AJITH  
SRI.P.M.NEELAKANDAN  
SRI.P.B.SUBRAMANYAN

WITH  
RCreV. 348/2013  
& IA 2500/2013

SRI.P.B.KRISHNAN  
SMT.GEETHA P.MENON  
SRI.P.M.NEELAKANDAN /  
SRI.BINOY VASUDEVAN  
SRI.R.MANIKANTAN

ERNAKULAM,  
15/03/2018.

BY ORDER

Sd/-

REGISTRAR (JUDICIAL)